

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Airports Authority of India have identified that following airports as unused airports :

Cuddappah, Donakonda and Warangal in Andhra Pradesh; Pasighat in Arunachal Pradesh; Rupsi in Assam and Shella in Meghalaya; Chakulia, Gaya, Jogbani, Muzzaffarpur and Raxaul in Bihar; Deesa in Gujarat; Mysore and Hassan in Karnataka; Bilaspur, Khandwa, Panna and Satna in Madhya Pradesh; Akola in Maharashtra; Jharsuguda in Orissa; Vellore in Tamil Nadu; Khowai, Kailashahar and Kamalpur in Tripura; Jhansi and Lalitpur in Uttar Pradesh and Balurghat and Malda in West Bengal.

(c) and (d) Hassan, Mysore, Pasighat and Rupsi Aerodromes have been identified for upgradation of facilities for civil operations subject to firm commitment from scheduled airlines to operate services through these airports and availability of full budgetary support. For development of Hassan & Mysore airports, a sum of Rs. 5 Crores and Rs. 15 lakhs respectively has been earmarked during the IX Five Year Plan and full Budgetary Support has been sought for the development of these airports. As regards other unused, and idle airports, AAI has made a proposal to hand over these airports to the respective State Governments.

Government Accomodation

1973. SHRI RAMPAL UPADHYAY :
SHRI R.L.P. VERMA :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of VIPs unauthorisedly occupying the Government accommodation, location-wise, type-wise;

(b) the amount of arrears due from each of them; and

(c) the steps taken by the Government to recover the arrears and to get the Government accomodation vacated from them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (c) Information is being collected and will be laid on the Table of the Sabha,

Derailment of 200 Dn. Passenger Train

1974. SHRI JAGAT VIR SINGH DRONA : Will the Minister of RAILWAYS be pleased to state :

(a) whether 200 Down Passenger train was derailed on September 16, 1998 at Mailani Gonda Railway Division;

(b) if so, the details thereof alongwith the reasons therefor;

(c) the total loss of life and Government property thereby;

(d) whether any enquiry has been conducted in this regard; and

(e) If so, the outcome of the enquiry and the action proposed to be taken by the Government to prevent such accident in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir. On 16.9.1998, 8 coaches of 200 Down Mailani-Gonda passenger train derailed between Sonaripur and Belraya stations of Lucknow Division, North Eastern Railway. This accident occurred due to track defects.

(c) There was no casualty and loss to Government property due to this accident is Rs. 41,700.

(d) Yes, Sir.

(e) Enquiry Committee has concluded that this accident occurred due to missing of dog spikes, irregular versine and slack gauge. Following steps have been taken to prevent such accidents :-

(i) For monitoring track geometry and running characteristics of the track, sophisticated track recording cars, oscillograph cars and portable accelerometers are being progressively used.

(ii) There has been porgressive increase in use of Tie Tamping and ballast cleaning machines for track maintenance.

(iii) Deterrent action is being taken against defaulting staff held responsible for accidents.

[English]

Mumbai Rail Vikas Corporation

1975. SHRI ASHOK NAMDEORAO MOHOL :
SHRI VITHAL TUPE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether according to pre-condition of World Bank to constitute Mumbai Rail Vikas Corporation (MRVC) to obtain World Bank loan for Mumbai Urban Transport Project-II, a MOU has been signed between State Government and the Union Government;

(b) if so, the detail thereof;